

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 24th January, 2023

NO. LJ (B) 4/2018/221 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
FLYING SQUAD TEAM			
1.	Shri Salgira M. Momin, Sub Inspector of Supply	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
2.	Shri Tengbal Marak, Junior Engineer.		
3.	Shri Jamie Tengsrang R. Sangma, Junior Co-operative Officer.		
4.	Shri Lubarth R. Sangma, Junior Co-operative Officer.		
5.	Shri Picky Pang A. Sangma, Junior Co-operative Officer.		
6.	Shri Rahul G. Momin, Junior Co-operative Officer.		
7.	Shri Anthony D. Marak, Sub Inspector of Supply		
STATIC SURVEILLANCE TEAM			
1.	Shri Gerald Tongan R. Marak, Sub Inspector of Supply	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
2.	Shri Silang Rikrim S. Sangma, APO.		
3.	Shri Joakim M. Sangma, APO.		
4.	Shri Paulas A. Sangma, Sub Inspector of Statistics.		

5.	Shri Marcus D. Sangma, Horticulture Inspector.	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
6.	Shri Wisborn R. Marak, Sub Inspector of Statistics.		
7.	Shri Bickson S. Marak, Dist. Health Education Officer.		
8.	Shri Canberth R. Marak, Junior Engineer Grade-I.		
9.	Shri Bilnang K. Sangma, Lecturer.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

MEMO.NO. LJ (B) 4/2018/221 - A,
Copy to:-

Dated Shillong, the 24th January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Garo Hills District, Williamnagar for information with reference to letter No. EGH/JUDL.11/Del.MG.POW//2022/12, dt. 21.1.2023.
4. Personnel A.R (A) Department.
5. Election Department with reference to letter No. EL.5/2018/50, Dt. 20.12.2022.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
